

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

CIVIL APPEAL NO(s). 8221 OF 2011

SURJIT KAUR GILL & ANR. Appellant (s)

VERSUS

ADARSH KAUR GILL& ANR. Respondent(s)

(With office report)

Date: 25/09/2013 This Appeal was called on for hearing today.

For Appellant(s) Mr. Gaurav Choudhary,Adv.
Mr. Gaurav Kejriwal,Adv.

For Respondent(s) Ms. Rohini Musa,Adv.

UPON hearing counsel the Court made the following
O R D E RBoth sides have filed their respective statement of case. No
further steps are required.

List the matter before the Hon'ble Court as per rules.

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|mg|(SUNIL THOMAS)
|Registrar